

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3280/2011

PRABHU NATH PRASAD . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 248415/2024 - APPLICATION FOR TAGGING/DETAGGING

IA No. 248438/2024 - DISCHARGE OF ADVOCATE ON RECORD

Date : 14-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBER]

For Appellant(s) : Ms. Sarika Verma, Adv.
Ms. Bhawana Mahesh, Adv.
Mr. Binay Kumar Das, AOR

For Respondent(s) : Mr. Anuvrat Sharma, AOR

Mr. Dhananjai Shekhwat, Adv.
Mr. Aishwary Mishra, Adv.
Mr. Abhijeet Singh, Adv.
Mr. Anirudh Singh, Adv.
Mr. Dashrath Singh, Adv.
Ms. Anjali Saxena, Adv.
Ms. Sakshi Aggarwal, Adv.
Mr. Gp. Capt. Karan Singh Bhati, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 248438/2024 seeking discharge of Advocate on Record
i.e. Mr. Rajesh Kumar Chaurasia, stands allowed.

(GINNY MEHTA)
SENIOR PERSONAL ASSISTANT

(AMITA PANDEY)
COURT MASTER (NSH)